

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL AT BANGALORE.

Present: Hon'ble Mr. Justice K.S. Puttaswamy, Vice Chairman,  
and  
Hon'ble Mr. L.H.A. Rego, Member (A).

DATED THIS THE SEVENTH DAY OF AUGUST, 1987.

REVIEW APPLICATION NO. 99 TO 101/1987

(Diary No. 135/87)

1. K. Srinivasan,	Guards, Southern Railway, Bangalore.
2. V. Gundachar, and	
3. Syed Maqbool. (Shri M.Raghavendrachar, Advocate) vs.	...Applicants.
1. N. Koteswara Rao,	
2. L. Narayanaswamy,	
3. N.G. Krishnamurthy,	Guards-B, Yeswantput SBC, Bangalore.
4. R. Shivaswamy,	
5. Savaiah	
6. Vinayagar,	
7. Munesh Bhavi, and	
8. R. Babu.	Asst. Guards, Bangalore Divn. of SR, Bangalore.

...Respondents.

This application having come up for hearing, Hon'ble Vice Chairman made the following:

O R D E R

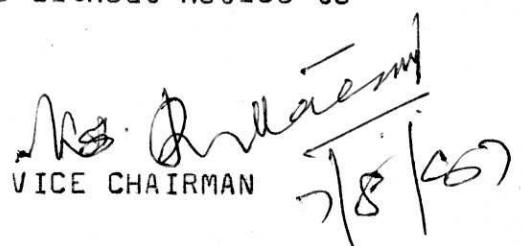
The three applicants in this application have sought for a review of an order made by this Tribunal

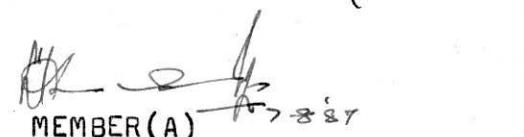
on 31.10.1986 in A.Nos 6 to 13 of 1986 filed by respondent Nos. 1 to 8. Applicants 1 and 2 herein were respondents 9 and 10 and applicant-3 was not a party, to the said proceedings.

2. Shri M. Raghavendrachar, learned counsel for the applicants, contends that the order made by this Tribunal, suffers from patent errors and the same justifies a review.

3. We have carefully perused the order made by this Tribunal on 31.10.1986 and considered the submissions made by Shri Achar.

4. We are of the view that every one of the submissions made by Shri Achar do not disclose that that order made by this Tribunal suffers from a patent error to justify review under Section 22(3)(f) of the Administrative Tribunals Act, 1985. We see no merit in this application. We, therefore, reject this application at the admission stage without notice to the respondents.

  
VICE CHAIRMAN  
7/8/87

  
MEMBER (A) 8/87

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Review

APPLICATION No. 99 65 101 /87

IN.A.

FILE NOS. 66-13/86(T)

COMMERCIAL COMPLEX, (BDA)  
INDIRANAGAR,  
BANGALORE-560 038.

DATED: 18-8-87

APPLICANT

Vs

K. Srinivasan and 2 Ors  
TO

RESPONDENTS

N. Koteshwara Rao and 7 Ors.

1. Sri K. Srinivasan, Guard -A.
2. " V. Gundarkar, Guard
3. " Syed Magbool, Guard -A,  
Southern Railways
4. Sri M. Raghavendrachar,  
Advocate,  
No. 1074 and 1075,  
Banshankari 1st Stage,  
Bangalore -56

} 40 Station Superintendent,  
Chikmagalur, Hassan Dist.

APPLICATION

For Review

COMMERCIAL COMPLEX, (BDA)  
INDIRANAGAR,  
BANGALORE-560 038.

Review

SUBJECT: SENDING COPIES OF ORDER PASSED BY THE  
BENCH IN APPLICATION NO. 99 65 101 /87

Please find enclosed herewith the copy of the Order  
passed by this Tribunal in the above said Application on  
7.8.87

RECEIVED <sup>18/8/87</sup>

Diary No. 1027/CR/87

Date: 22/8/87

ENCL: As above.

B. V. Venkatesh  
DEPUTY REGISTRAR  
(JUDICIAL)

Dr.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL AT BANGALORE.

Present: Hon'ble Mr. Justice K.S. Puttaswamy, Vice Chairman,  
and .

Hon'ble Mr. L.H.A. Rego, Member (A).

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(Diary No. 135/87)

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VICE CHAIRMAN

7/8/86

84 -

MEMBER (A)

- True COPY -

B. V. Venkateshwar  
DEPUTY REGISTRAR  
CENTRAL ADMINISTRATIVE TRIBUNAL  
ADDITIONAL BENCH  
BANGALORE

18/8/86